

A & A Shelters Private Limited
Insolvency Commencement Date - 09.04.2018
List of Creditors as on 28.02.2022

List of Operational Creditors (Other than other than Workmen and Employees and Government Dues)

Sr. No.	Name of the Creditor	Details of Claim Received		Details of Claim admitted						Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amonut of Claim not admitted	Amount of Claim under Verification	Remarks
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party	% of Vote Share in CoC					
	Pralhad Gopal Pednekar		46,54,000					Yes					14,54,000	
	Total		46,54,000										14,54,000	

*** The above List of claims are subject to further substantiation and verification and approval by Adjudicating Authority and may differ from the Final List of claims. In MA 493 of 2018, the RP sought time in view of the difficulties faced in verifying claims. After hearing the RP, NCLT vide order dated 21.06.2018 directed to prepare a list of the respective investments by the homebuyer to be considered at the time of approval of Resolution Plan. Till date the RP does not have access to the books of the CD.